

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.35/ BB/2017	-	Admission	Rule-6 of IB	Ador Welding Ltd., Vs Hajee A.P. Bava & Company Construction Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SUNDARAM VENKATARAMAN.
7022021704

M/s.
HAJEE A.P. BAVA
CONSTRUCTIONS (P) LTD
BANGALORE

[Signature]
1/9/2017

2. SAMARTHA
9886843788

Ador Welding ltd
(Operational
creditor)

[Signature]
1/9/17

ORDER

Counsel for petitioner is present. Respondents is called absent. Await notice. Counsel for petitioner undertakes to file postal receipt and also acknowledgement for service of notice on respondents. List it on 13/09/2017.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)